

**Central Administrative Tribunal**  
**Principal Bench**  
**O.A. No. 1310/2019**  
**New Delhi this the 30<sup>th</sup> day of April, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)**  
**Hon'ble Sh. Ashish Kalia, Member (J)**

1. Harihar Pandey, aged about 44 years,  
Group 'C'  
S/o Shri S.K. Pandey, R/o Flat No. 52 Meena  
Apartment, New Delhi 110092.
2. Lalit Kataria, aged about 42 years,  
Group 'C'  
S/o Late Mohan Lal, R/o R 11/142 Raj Nagar, Ghaziabad  
201002  
- Applicants

(By Advocate: Sh. Shivam Triipathi)  
Versus

1. Union of India through General Manager,  
Northern Railway Headquarters, Baroda House,  
New Delhi – 110001.
2. Union of India through Director Establishment,  
Railway Board, Rail Bhawan, New Delhi -110001.
3. Union of India through Secretary, Railway Board  
Rail Bhawan, New Delhi – 110001
4. General Manager (P), Northern Railway, Northern  
Railway Headquarters, Baroda House,  
New Delhi 110001.  
- Respondents
5. General Manager (P), Northeast Frontier Railway,  
Maligaon, Guwahati-11.

(By Advocate: Sh. Krishna Kant Sharma)

**ORDER (ORAL)**

**Sh. Ashish Kalia, Member (J)**

After arguing for some time, learned counsel for the applicants seek leave of the Tribunal to withdraw this OA with liberty to file a better OA. Accordingly, this OA is dismissed as withdrawn with liberty as prayed for. No costs.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

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